HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 6th March, 2018.

Criminal Cases Under Various Acts

- *2277. SH. KARAN SINGH DALAL, M.L.A.: Will the Health Minister be pleased to state the number of criminal cases registered in the state during the years 2015 to 2017 under the various provisions of the following acts:-
 - 1. the Mental Health Act-1987;
 - 1. the Transplantation of Human Organs and Tissues Act-1994;
 - 2. the Medical Termination of Pregnancy Act-1971;
 - 3. the Registration of Birth and Death Act-1971; and
 - 4. the Pre-conception and Pre-natal-diagnostic Techniques Act-1994, togetherwith the details thereof?

Chandigarh: The 27th February, 2018 R.K. NANDAL, Secretary, Haryana Vidhan Sabha